

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 418
TO BE ANSWERED ON 01/12/2021

ROADS CONSTRUCTED IN TAMIL NADU UNDER PMGSY

418 **SHRI M. MOHAMED ABDULLA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total length of roads approved and constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise;
- (b) the total length of roads approved and constructed under PMGSY, district-wise for the State of Tamil Nadu;
- (c) the mechanism implemented to ensure proper maintenance of roads built under PMGSY; and
- (d) the average amount of roads constructed per day under PMGSY, year-wise from 2016?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) A total of 7,77,646 km road length has been sanctioned and 6,78,374 km completed under various interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) as on 27th November, 2021. The details of road length sanctioned and completed, state-wise are given in **Annexure-I**.
- (b) A total of 22,458 km road length has been sanctioned and 20,479 km completed under various interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Tamil Nadu as on 27th November, 2021. The details of road length sanctioned and completed, district-wise are given in **Annexure-II**.
- (c) Roads are being constructed and maintained under PMGSY as per the specification laid down in Ministry of Rural Development Specifications for Roads & Bridges published by Indian Road Congress (IRC) in 2014. As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the state governments and all such road works are covered by initial five year maintenance contracts to be entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of this 5 year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per maintenance cycle, from time to time, to be funded by the state governments.

As a measure of enhancing the focus on maintenance of roads during the defect liability period (five years from the date of completion of road) and streamlining the delivery of routine maintenance of PMGSY roads on the basis of performance based maintenance contract, Electronic Maintenance of PMGSY roads (eMARG) has been implemented in all the states.

eMARG is an online platform, used by all the states, that monitors maintenance of PMGSY works for five years from the date of completion (i.e. under Defect Liability Period-DLP).

eMARG is currently getting utilized across 27 states and 2 UTs by 1,254 (97%) Programme Implementation Units (PIUs). 11,466(89%) contractors have been onboarded on eMARG. Out of 42957 roads under DLP, 93% have been registered on eMARG. Since financial year 2019-20, payment of 4,27,810 bills amounting to a total of Rs. 970 crore has been made to contractors through eMARG. Out of which, Rs. 444.00 crore has been paid during FY 2021-22.

(d) The average pace of construction of roads per day under PMGSY since 2016-17 till 2020-21 is given below:

Year	Rate of construction per day
2016-17	129.93
2017-18	133.35
2018-19	134.26
2019-20	74.81
2020-21	100.48

It is pertinent to note that the progress in the years 2019-20 and 2020-21 has been affected due to COVID-19 related restrictions and adverse weather situations.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No. 418 for 01.12.2021**Details of roads length sanctioned and completed under PMGSY State-wise**

S. No.	Name of State/UT	Road length in km	
		Road Length Sanctioned	Road Length Completed
1	Andaman And Nicobar	200	41
2	Andhra Pradesh	18,948	15,643
3	Arunachal Pradesh	14,387	11,574
4	Assam	31,471	28,992
5	Bihar	60,866	54,988
6	Chhattisgarh	45,003	39,315
7	Goa	156	155
8	Gujarat	15,731	12,849
9	Haryana	7,520	6,818
10	Himachal Pradesh	21,859	19,307
11	Jammu and Kashmir	19,078	15,480
12	Jharkhand	29,169	26,771
13	Karnataka	24,002	20,169
14	Kerala	4,564	3,730
15	Ladakh	1,207	890
16	Madhya Pradesh	92,408	82,179
17	Maharashtra	30,947	26,648
18	Manipur	11,673	8,856
19	Meghalaya	4,755	3,249
20	Mizoram	4,483	3,904
21	Nagaland	4,382	3,983
22	Odisha	71,799	62,482
23	Pondicherry	106	0
24	Punjab	10,364	8,312
25	Rajasthan	75,332	70,934
26	Sikkim	4,915	4,227
27	Tamilnadu	22,458	20,479
28	Telangana	14,230	11,341
29	Tripura	5,245	4,607
30	Uttar Pradesh	73,017	57,439
31	Uttarakhand	20,283	17,027
32	West Bengal	37,087	35,985
	Total	7,77,646	6,78,374

Annexure referred to in part (b) of Rajya Sabha Unstarred Question No. 418 for 1.12.2021**Details of roads length sanctioned and completed under PMGSY in the state of Tamil Nadu, `district-wise**

S.No.	Name of district	Road length in km	
		Road Length Sanctioned	Road Length Completed
1	Ariyalur	543	501
2	Coimbatore	590	583
3	Cuddalore	687	564
4	Dharmapuri	614	592
5	Dindigul	840	803
6	Erode	608	570
7	Kanchipuram	424	420
8	Kanniyakumari	145	138
9	Karur	747	682
10	Krishnagiri	630	610
11	Madurai	679	668
12	Nagapattinam	1,214	1,072
13	Namakkal	761	668
14	Perambalur	374	348
15	Pudukkottai	990	876
16	Ramanathapuram	1,225	1,050
17	Salem	801	733
18	Sivagangai	688	444
19	Thanjavur	723	651
20	The Nilgiris	335	322
21	Theni	166	148
22	Tiruchirappalli	779	714
23	Tirunelveli	577	540
24	Tiruppur	775	761
25	Tiruvallur	503	482
26	Tiruvannamalai	933	821
27	Tiruvarur	974	839
28	Tuticorin	603	571
29	Vellore	387	350
30	Villupuram	885	806
31	Virudhunagar	600	593
32	Kallakurichi	585	566
33	Chengalpattu	518	503
34	Ranipet	251	228
35	Tirupathur	197	159
36	Tenkasi	109	103
		22,458	20,479